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Title: Papers laid on the Table of the House by Ministers/members.

MR. CHAIRMAN: Item No. 6, Shri Paban Singh Ghatowar.

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PABAN SINGH GHATOWAR): Sir, on behalf of my senior colleague, Shri G.K. Vasan, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions):-

- (i) Memorandum of Understanding between the Shipping Corporation of India Limited and the Ministry of Shipping for the year 2013-14.
- (ii) Memorandum of Understanding between the Dredging Corporation of India Limited and the Ministry of Shipping for the year 2013-14.
- (iii) Memorandum of Understanding between the Cochin Shipyard Limited and the Ministry of Shipping for the year 2013-14.

(Placed in Library, See No. LT 9224/15/13)

(2) A copy of the Notification No. S.O. 449 (E) (Hindi and English versions) published in Gazette of India dated 2nd July, 2013, declaring ports or places of registry of Indian fishing boats and officers to be the Registrars for registration of Indian Fishing Boats issued under sub-section (3) of Section 458 of the Merchant Shipping Act, 1958.

(Placed in Library, See No. LT 9225/15/13)

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...(Interruptions)

MR. CHAIRMAN: Please go back to your seats.

...(Interruptions)

MR. CHAIRMAN: Item No. 19, Kumari Selja.

...(Interruptions)

MR. CHAIRMAN: Please sit down. The whole nation is watching us. You will get your time to speak. Please go back to your seats.

...(Interruptions)